## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 153 OF 2015**

Dated: 26<sup>th</sup> April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Vishnu S. Pillai

for Mr. S.K. Chaturvedi for R-1

Mr. R.B. Sharma for R-3

Ms. Prachi Johri for R-4

Mr. Anurag Bansal

Ms. Sakshi Mehrotra for R-4

Mr. Ravi Sharma for R-6

## <u>ORDER</u>

List the matter for hearing on <u>top of the board on 27.04.2018</u> as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/kt